



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

OPPOSITION HEARING CAUSE LIST  
FOR THE MONTH OF NOVEMBER-2022  
HEARING DATED 21/11/2022

**SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	4197897	1017689	A.V. NATHAN ASSOCIATES & BHANSAL & ASSOCIATES	STOVE KRAFT LIMITED & MPEE KITCHENETTE PRIVATE LIMITED		
2	4971661	1120683	PUVVULA VINAY KUMAR	VIRBHANU PHARMA PRIVATE LIMITED & GALPHA LABORATORIES LIMITED		
3	3987399	1016354	DEPENNING & DEPENNING & PRIYANK GUPTA	GARMIN SWITZERLAND GMBH & EZ LIFE RETAIL PRIVATE LIMITED		



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OPPOSITION HEARING CAUSE LIST  
FOR THE MONTH OF NOVEMBER-2022  
HEARING DATED 22/11/2022

**SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	3887993	1016532	K. KIRAN & DE PENNING & DE PENNING	MULBERRY LIFE SCIENCES (PROPRIETOR NAME); SELARANI VIJAYARAGHAVAN & RECORDATI IRELAND LTD		
2	4027824	1018409	NADAR VENNILA & SHARDUL AMARCHAND MANGALDAS & CO.	PANKAJ RANA & SKILLSOFT IRELAND LIMITED		
3	4007110	1018729	C. VENKATASUBRAMANIAM & CHIRAG A. SHAH, ADVOCATE.	KAILASH CHAND SURANA, AN INDIAN NATIONAL, SOLELY TRADING AS KALPTARU ENTERPRISE & KALPESH JAIN		
4	4191367	1018125	L.R. SWAMI & Y.J. TRIVEDI & CO.	HATSUN AGRO PRODUCT LIMITED & ADANI WILMAR LIMITED		
5	512 3885	1131162	BALACHANDRAN KRISHNAN PALAKKADAN & SAIKRISHNA & ASSOCIATES	ROYAL RICH CONDIMENTS PRIVATE LIMITED & LT OVERSEAS NORTH AMERICA INC.		



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HEARING DATED 23/11/2022

**SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	3719524	1014116	P. MEENAKSHI SUNDARAM & THE ACME COMPANY	R.RAJBERI TRADING AS TI BIOTICS LIFE SCIENCES & IRL MARKETING PRIVATE LIMITED AND ITS GROUP ASSOCIATES		
2	4211715	1019026	PUVVULA VINAY KUMAR	M/S .HANSH PHARMACEUTICALS & INVENTIA HEALTHCARE LIMITED		
3	3861118	1015064	ARUN DAVIS & INDO OVERSEAS TRADE MARK CO.	TITTO THANKACHAN & URMIN PAN PRODUCTS PRIVATE LIMITED		
4	3810712	1015063	ARUN DAVIS & INDO OVERSEAS TRADE MARK CO.	TITTO THANKACHAN & URMIN PAN PRODUCTS PRIVATE LIMITED .		



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OPPOSITION HEARING CAUSE LIST  
FOR THE MONTH OF NOVEMBER-2022  
HEARING DATED 24/11/2022

**SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	3803993	1014774	S.RAMESH KUMAR M. VEERANTHIRAN & DEEPAK VAID	SURESH KUMAR & RAJ GURU STEEL HOUSE		
2	3803991	1006096	S.RAMESH KUMAR M. VEERANTHIRAN & DELHI REGISTRATION SERVICE.	SURESH KUMAR & GM MODULAR PVT.LTD		
3	3965283	1006055	PUVVULA VINAY KUMAR & UMESH GHANSHAM PARULKAR	RAVISHANKAR POLISETTY & GENO PHARMACEUTICALS PRIVATE LIMITED		
4	3936913	1025878	VINOD KUMAR PU & ALG INDIA LAW OFFICES LLP	SICHER HOLDINGS LTD & EIHAR GOODEARTH INDIA PRIVATE LIMITED		